

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

**LOK SABHA**

**UNSTARRED QUESTION NO. 1078.  
TO BE ANSWERED ON WEDNESDAY, THE 08<sup>TH</sup> FEBRUARY, 2023.**

**COST OF DOING BUSINESS**

**1078. SHRI ADALA PRABHAKARA REDDY:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) whether the Government has conducted any study on the cost of doing business in the country;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government proposes to take initiative for reducing the cost of doing business; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश)**

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI SOM PARKASH)**

- (a) to (d):** Department for Promotion of Industry and Internal Trade (DPIIT) interacts with Stakeholders on regular basis on Ease of Doing Business and reducing compliances. As part of the interactions with industry and trade associations across different sectors, cost implications of Government Regulations and procedures are also discussed. After consultation with Stakeholders, a draft framework for Cost of Regulation (CoR) has been shared with States/Union Territories.

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